

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No(s).  
13944/2016

(Arising out of impugned final judgment and order dated 14/10/2015  
in WP No. 1508/2015 passed by the High Court Of Judicature at  
Allahabad, Lucknow Bench)

UNION OF INDIA AND ORS

Petitioner(s)

VERSUS

GAJENDRA TEWARI

Respondent(s)

(with appln. (s) for c/delay in filing SLP)

Date : 01/08/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)    Mr. Mukul Singh, Adv.  
                              Mr. Varun Gowda, Adv.  
                              Mr. Ajay Sharma, Adv.  
                              Mr. Sarfraz Ahmed Siddiqui, Adv.  
                              Ms. Satya Siddiqui, Adv.  
                              Mr. Neeraj Gahlaut, Adv.  
                              Mr. D. S. Mahra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter next week.

(DEEPAK MANSUKHANI)  
COURT MASTER

(RAJINDER KAUR)  
COURT MASTER